

SPECIAL BENCH

ITEM NO.171

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.63/2018, CA No.301/2019 IN CP No.49/ND/2014

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MR. SAURABH KAPOOR V/S MORADABAD CLUB PVT LTD & ORS.
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

None : *For the Applicant in CA No.63/2028*

Sh. Krishna Dev Vyas, Adv. : *For the Applicant/RoC in CA No.301/2019 &
Res./RoC in CA No.63/2018*

ORDER

- 1. None for the applicant.**
- 2. In the interest of justice, the matter adjourned for further hearing on 12th September, 2024 before the Regular Bench.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*